

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 01.02.2024 AT 10:30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	Cont A (IBC)/3/2024 in CP (IB) No.43/7/HDB/2018
NAME OF THE COMPANY	Leo Meridian Infrastructure Projects & Hotels Ltd
NAME OF THE PETITIONER(S)	Andhra Bank
NAME OF THE RESPONDENT(S)	Leo Meridian Infrastructure Projects & Hotels Ltd
UNDER SECTION	7 of IBC

ORDER

Cont A (IBC)/3/2024

Present: Ld. Counsel Mr. Raghunath for the Applicant.

Ld. Counsel Mr. Avinash Alladi for the Respondent/RP.

Ld. Counsel for the Applicant states that he wants to file withdrawal memo. Let withdrawal memo to be filed by the next date of hearing. **Matter is adjourned to 05.02.2024.**

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)